

Setting up of Atomic Power Plant in Punjab

1387. SHRI SUKHDEO PRASAD VERMA: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether Government of Punjab have recently requested the Central Government for setting up an atomic power plant in the State in the near future; and

(b) if so, the reaction of the Government thereto?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes Sir.

(b) In the Northern Region of which Punjab forms a part, Government have already set up the Rajasthan Atomic Power Station and work on the establishment of the Nuclear Power Plant at Narora is in progress. The establishment of the third Atomic Power Station in the Northern Region is not considered feasible at this stage.

कर्मचारियों की वार्षिक गोपनीय रिपोर्टें

1388. डा० रामजी सिंह: क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकारी कर्मचारियों की वार्षिक गोपनीय रिपोर्टें संबंधी वर्तमान प्रथा, जिसमें कर्मचारियों के कार्य का मूल्यांकन उनके उच्च अधिकाारियों द्वारा स्वविवेक से किया जाता है, संतोषजनक है;

(ख) क्या कर्मचारियों के लिये एक निश्चित कोटा निर्धारित करने के पश्चात् उनके द्वारा किये गये कार्य के आधार पर उनके कार्य के मूल्यांकन की प्रक्रिया अपनाने से कर्मचारियों द्वारा अधिक रूचि से प्रपना कार्य करने को प्रोत्साहन मिलेगा; और

(ग) यदि हां, तो क्या सरकार का विचार इस विधा में कदम उठाने का है?

गृह मंत्रालय में राज्य मंत्री: (जी एस० डी० पांडेय): (क) जी हां, श्रीमान्।

(ख) जी हां, श्रीमान्। किन्तु ऐसी कार्यविधि वहीं पर संभव है जहां लक्ष्य निश्चित किया जा सकता है और कार्य निष्पादन की मात्रा निर्धारित की जा सकती है।

(ग) गोपनीय रिपोर्टों के फार्मों को निष्पादन-अभिमुखी बनाया गया है। उनमें कर्मचारियों द्वारा स्वयं मूल्यांकन करने के लिए तथा उनकी रिपोर्टें लिखने वाले अधिकाारियों द्वारा कार्य-निष्पादन का वस्तुनिष्ठ मूल्यांकन सुनिश्चित करने के लिये उचित कालम दिए गए हैं।

Fire in Studios of Doordarshan, Delhi

1389. SHRI NAWAB SINGH CHAUHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply given to Unstarred Question No. 5030 on the 27th July, 1977 regarding fire in studios of Doordarshan, Delhi and state the progress made in regard to inquiry being conducted by C.B.I. and the time by which report thereof is likely to be submitted?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): The C.B.I., to whom the case was referred again, stated in their reply dated 4-8-1977 that the investigation of an arson case after two years of its occurrence was not likely to end in any positive result. They also stated that recently they had taken up a number of important cases for investigation and their limited resources had been stretched to the maximum. They have, therefore, expressed their inability to take up the investigation of this case.

Crisis of Salt in West Bengal

1390. SHRI M. A. HANNAN ALHAJ: Will the Minister of INDUSTRY be pleased to state:

(a) whether because of fixation of price of salt only in West Bengal, there is a crisis of salt in West Bengal;

(b) whether Indian Salt Manufacturing Association have also refused to supply the salt on the fixed price, and

(c) what steps Government propose to take to ensure adequate supply of salt to West Bengal to meet the requirements of the public?

THE MINISTER OF INDUSTRY
(SHRI GEORGE FERNADES) (a)
No, Sir

(b) The Indian Salt Manufacturers Association Bombay have stated that it is uneconomic to supply salt by sea to West Bengal at the prices fixed under the Export Control Act. The matter is under consideration.

(c) The State Government of West Bengal had reported shortage of supply of salt during the months of July and August 1977 as a result of Boat men/Bargemen Strike and the commitments made by the traders to export salt to Bangladesh. In order to meet the then reported shortage of supply of salt to West Bengal the Government of India had decided to permit movement of 30,000 tonnes of salt to Calcutta by all rail route. The Government of India had also decided to permit the movement of 25 wagons of salt per day to West Bengal by all-rail route in order to improve the availability of salt in West Bengal. It was also decided to put a complete ban on export of salt to all the countries except Nepal and Bhutan so as to increase indigenous availability.

Shortage of Cement in West Bengal

1391 SHRI M. A. HANNAN ALHAJ
Will the Minister of INDUSTRY be pleased to state

(a) whether there is acute shortage of cement in West Bengal,

(b) the allocation of cement from January, 1977 to October, 1977 and supply of the same, and

(c) whether Government consider the re-allocation of the cement for

West Bengal and increase the quantity keeping in view the growing demand of the public?

THE MINISTER OF INDUSTRY
(SHRI GEORGE FERNADES) (a)
to (c) The normal quarterly State quota of cement for West Bengal is 2.27 lakh tonnes. As against this the quarterly allocation and despatches of cement to the State during 1977 has been as under—

Period	Allocation	Supplies
		(In tonnes)
Jan to March '77	3,66,000	3,14,756
April to June '77	2,46,000	2,52,335
July to Sept '77	2,65,000	2,58,229

The State Government had indicated their quarterly requirement of cement as 3.5 lakh tonnes. It is however not been possible to meet this demand due to non availability as a result of a sudden spurt in the demand for cement all over the country. There has therefore been reports of shortages in several parts including the State of West Bengal. The allocation to the State would gradually improve with increased availability of cement.

12 00 hrs

PAPERS LAID ON THE TABLE

ANNUAL REPORT AND STATEMENT, ETC.
OF REMOTE SENSING AGENCY FOR 1976-77
AND PAPERS UNDER COMPANIES ACT

THE PRIME MINISTER (SHRI MORARJI DESAI). I beg to lay on the Table.

(1) A copy of the Annual Report (Hindi and English versions) of the National Remote Sensing Agency, Secunderabad, for the year 1976-77 along with the Audited Accounts.